



The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 7th September 1937.

No. 10823-A.—Babu Loknath Patnaik, Deputy Magistrate and Deputy Collector

at the headquarters station of the district of Cuttack, is appointed Subdivisional Officer of Chatrapur in the district of Ganjam during the absence, on leave, of Babu Sachidananda Misra or until further orders.

The 7th September 1937.

No. 10827-P.—Rao Bahadur P. Kanakrazu Pantulu Garu, Deputy Superintendent of Police, Ganjam, is granted leave on

average pay for one day under rules 288, 289 and 291 of the Bihar and Orissa Service Code in extension of the leave granted to him in notification no. 7275-P., dated the 29th June 1937.

P. T. MANSFIELD,

Chief Secretary to Government.

EDUCATION, HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATION.

The 6th September 1937.

No. 4371—1A-20/37-E.—Babu Madan Mohan Pradhan, Farm Manager, Cuttack Farm, is appointed temporarily to be the Junior Marketing Officer, Orissa.

By order of the Governor,

E. R. WOOD,

Secretary to Government.

LAW AND COMMERCE DEPARTMENT.

(LEGISLATIVE ASSEMBLY.)

NOTIFICATION.

The 5th/6th September 1937.

No. 3400-L.A.—In pursuance of rule 11 and of sub-rule (1) of rule 13 of the Orissa Legislative Assembly Rules, 1937, the Governor is pleased to appoint the Hon'ble Mr. Biswanath Das, Minister of Finance, Home Affairs and Education and, in his absence, the Hon'ble Mr. Nityananda Kanungo, Minister of Revenue and Public Works, to be the Minister who may consent to the transaction of business other than Government business on days other than those allotted for the business of non-official members of the Assembly and to the variation of the order of Government business on days made available for the transaction of such business, as the case may be.

By order of the Governor,

C. G. NAIR,

Secretary, Orissa Legislative Assembly.

PUBLISHED UNDER THE AUTHORITY OF THE HIGH COURT OF JUDICATURE AT PATNA.

NOTIFICATION.

The 4th September 1937.

No. 17-A.—Babu Priya Lal Mukharji, Munsif of Cuttack in the judgeship of Cuttack-Sambalpur, is vested with the powers of a Judge of a Court of Small Causes for the trial of suits cognizable by such a Court up to the value of Rs. 250 within the local limits of the Cuttack Munsifi.

By order of the High Court,

S. K. DAS,

Registrar.

OFFICE OF THE REVENUE COMMISSIONER.

NOTIFICATIONS.

The 31st August 1937.

No. 1990-Regn.—On being relieved of his officiating appointment as Sub-Registrar of Soro in the district of Balasore, Babu Dinabandhu Tripathy, Relieving Sub-Registrar of Puri, is attached to the Sadr Registration office at Puri, with effect from the 19th August 1937.

The 31st August 1937.

No. 1993-Regn.—Babu Krishna Chandra Samantaray, Sub-Registrar of Soro in the district of Balasore, is granted leave on average pay for six days, with effect from the 6th August 1937 under rules 284, 289 and 291 of the Bihar and Orissa Service Code in extension of leave granted to him in this office notification no. 1429-Regn., dated the 3rd July 1937.

The 3rd September 1937.

No. 2033-Regn.—Maulavi Saiyid Yasin Ali, Sub-Registrar of Bhadrak in the district of Balasore, is granted leave on average pay, on medical certificate, for twenty days with effect from the 6th August 1937, under rules 284, 289 and 291 of the Bihar and Orissa Service Code.

J. R. DAIN,

Inspector-General of Registration.